

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 35 (ND) 2016
RT No.15/Chd/CHD/2016
along with
CA No.51/2017.**

Smt. Harjeet Kaur

...Petitioner


Versus.

M/s Shree Maya Pulp & Papers Pvt. Ltd.& Anr.


... Respondents

Present: Mr. Jaikush Hoon, Advocate for petitioner.
Mr. Manish Jain, Advocate with Ms. Divya Sharma, Advocate
for respondents.

The settlement has not been finalised. Learned counsel for the respondents seeks short adjournment for filing reply to CA No.51/2017. The matter be listed for arguments on 08.09.2017 and Misc. Application shall also be heard along with the main case. Reply to CA No.51/2017 be filed at least one week before the date fixed with copy advance to the counsel opposite.



(Justice R.P. Nagrath)
Member(Judicial)

 August 11, 2017
arora